

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 135/MP/2018

Subject : Petition seeking payment of transmission tariff between the date of commissioning and date of charging of Element 2 and Element 3 of transmission assets of Kudgi Transmission Ltd.

Date of Hearing : 28.6.2022

Coram : Shri I. S. Jha, Member
Shri Arun Goyal, Member
Shri P. K. Singh, Member

Petitioner : Kudgi Transmission Ltd. (KTL)

Respondents : Bangalore Electricity Supply Company Ltd. (BESCOM) and Ors.

Parties Present : Shri Alok Shanker, Advocate for the Petitioner
Shri Anil Kr. Meena, CTUIL
Shri Ajay Dahiya, CTUIL
Shri Akshayvat Kislay, CTUIL
Shri Swapnil Verma, CTUIL
Shri Siddarth Sharma, CTUIL
Shri Ranjeet Singh, CTUIL
Ms. Swapna Seshadri, Advocate, NTPC
Ms. Ritu Apurva, Advocate, NTPC
Shri Anand K Ganesan, Advocate, NTPC
Shri Jai Dhanani, advocate, NTPC
Shri JDP, PCKL

Record of Proceedings

Case was called out for virtual hearing.

2. Though order in the Petition was reserved on 3.9.2021, the same has been listed for hearing, since the Petition could not be disposed off prior to Chairperson of this Commission demitting office.
3. Learned counsel for the parties submitted that submissions already filed may be considered.
4. After hearing the learned counsels for the parties, order in the matter was reserved.

By order of the Commission
Sd/-
(T.D. Pant)
Joint Chief (Law)

